



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/177/2023</a> FIXED	UJJAL ROY CHOUDHURY <b>Versus</b> AVINASH P JOSHI AND ANR	MR. S BANIK MR. D. BORAH	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. D P BORAH (R-2) MR. B GOGOI MR A CHALIHA
2	<a href="#">Cont.Cas(C)/551/2023</a>	DHIREN CH. MEDHI AND 4 ORS <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SAIKIA MR. U SARMA MR B KAUSHIK
3	<a href="#">I.A.(Civil)/3277/2023</a> in WA/13504/2023	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> M/S ZENITH ENTERPRISE AND ANR.	MS. NIANA NINGOMBAM	MR. S. GUNABANTA MEITEI FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/13504/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/13506/2023</a> (Filing Number)	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> M/S ZENITH ENTERPRISE	MS. NIANA NINGOMBAM	
4	<a href="#">I.A.(Civil)/3729/2023</a> in WA/10002/2023	THE STATE OF ASSAM AND ANR. <b>Versus</b> DILSHAD AHMED LASKAR AND 6 ORS.	MR. D NATH SR, GA, ASSAM	MR H R A CHOUDHURY (r-1) MR F U BARBHUIYA (r-1) MS S DAS MS S DAS
	<b>WITH</b> <a href="#">WA/10002/2023</a> (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> DILSHAD AHMED LASKAR A	MR. D NATH	
5	<a href="#">I.A.(Civil)/3773/2023</a> in WA/375/2023	THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. <b>Versus</b> ILABATI DEB AND 7 ORS.	MR. D GOGOI MR. I BORTHAKUR	MR. A J SARMA MR. P D NAIR MR H GUPTA
6	<a href="#">I.A.(Civil)/3896/2023</a> in WA/15314/2023	THE STATE OF ASSAM AND ANR. <b>Versus</b> BEDABROT SAIKIA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	MR. A SARMA (R-1) MR R S CHAUHAN (R-1)

	<b>WITH</b> <a href="#">WA/15314/2023</a> (Filing Number)	STATE OF ASSAM AND OTHERS <b>Versus</b> BEDABROT SAIKIA F	MR. D NATH	
7	<a href="#">WA/51/2024</a>	CHIEF SECRETARY GOVT OF ASSAM <b>Versus</b> BIKASH TALUKDAR AND OTHER	MR. D NATH SR. GA, ASSAM	MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) MS. D. DEVI (r-1)
8	<a href="#">I.A.(Civil)/596/2024</a> in WA/2099/2024	PRADIP BORGOHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS P RABHA M AHMED	SC, HEALTH
	<b>WITH</b> <a href="#">WA/2099/2024</a> (Filing Number)	PRADIP BORGOHAIN AND 85 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS A	M AHMED	
9	<a href="#">I.A.(Civil)/875/2024</a> FIXED, IN PIL/101/2013 (D/O) in PIL/101/2013	THE STATE OF ARUNACHAL PRADESH <b>Versus</b> R T TARA AND 17 ORS	MR. B D GOSWAMI	
10	<b>WITH</b> <a href="#">Cont.Cas(C)/458/2020</a>	JARO NATUNG AND 3 ORS. <b>Versus</b> N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
11	<a href="#">I.A.(Civil)/1095/2024</a> in WA/3641/2024	TEZPUR UNIVERSITY AND 3 ORS. <b>Versus</b> ASHOK SINGH AND ANR.	MR. S C KEYAL	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/3641/2024</a> (Filing Number)	TEZPUR UNIVERSITY AND 3 ORS <b>Versus</b> ASHOK SINGH AND ANR B	MR. S C KEYAL	
12	<a href="#">I.A.(Civil)/1100/2024</a> in WA/2246/2024	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> <a href="#">WA/2246/2024</a> (Filing Number)	THE STATE OF ASSAM AND ANR <b>Versus</b> HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
13	<a href="#">WA/60/2024</a> CAVT./1361/2023	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/506/2024</a> in WA/60/2024	INDIAN BANK AND 2 ORS. <b>Versus</b> GAJEN DAS AND 6 ORS B	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MS S SHARMA	MR. S CHAKRABORTY MR. S CHAKRABORTY
14	<a href="#">WA/83/2024</a>	STATE OF ASSAM AND ANR. <b>Versus</b> MISS KIRAN MUDOI AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
15	<a href="#">WP(C)/160/2024</a> CAVT./1051/2023	UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI GOJEN TAYE AND ANR	MR. B CHAKRAVARTY	MR M CHANDA (FOR CAVEATOR) MR S CHOUDHURY (FOR CAVEATOR)
16	<b>WITH</b> <a href="#">WP(C)/225/2024</a>	UNION OF INDIA AND 5 ORS. <b>Versus</b> SMT. WAHENGBAM MANGLEM DEVI	MR. B CHAKRAVARTY	
17	<a href="#">WP(C)/1108/2024</a>	BANK OF BARODA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U SAIKIA MR. Z ISLAM MS. S SARMA	GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				

18	<a href="#">PIL/34/2023</a>	DR. ABHIJIT NEOG <b>Versus</b> UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
19	<a href="#">WA/403/2023</a>	DRIBBLEENA SARANIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	GA, ASSAM SC, TRIBAL AFFAIRS (PLAIN) SC, HEALTH AND F W
20	<a href="#">WP(C)/1414/2024</a> FIXED	SMTI MONI GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1945/2024</a>	KHAGEN KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM SC, GHC
2 <a href="#">WP(C)/2032/2024</a>	SANJEEV KUMAR GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	SC, PWD ROAD GA, ASSAM
3 <a href="#">WP(C)/2037/2024</a>	PRANAB BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
4 <a href="#">WP(C)/2039/2024</a> FIXED	MD. FAYJUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AGRI. DEPARTMENT
<b>ADMISSION</b>			
5 <a href="#">WP(C)/502/2016</a> FIXED, WITH WP(C)/4597/2015 (D/O), WITH WP(C)/4002/2015 (D/O)	SAILEN PHUKAN and 8 ORS. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	DR R C BORPATRA GOHAIN MS P.HAZARIKA MR.S BARPATRAGOHAIN	SC, APDCL
6 <a href="#">WP(C)/705/2016</a>	HEMA GOGOI and 7 ORS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.T C CHUTIA MRS.S BORPATRAGOHAIN	SC, APDCL
7 <a href="#">WP(C)/3925/2017</a> FIXED	KAMAL SINHA <b>Versus</b> THE STATE BANK OF INDIA and 4 ORS.	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MR.S KATAKEY	MR.K K DEY MRV K BAROOAH MRS BAISHYA
8 <a href="#">WP(C)/4862/2023</a> FIXED	PRIYANKI PIKI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.

**ORDERS**

9	<a href="#">Cont.Cas(C)/124/2018</a> FIXED, WITH OFFICE NOTE, WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006(D/O), WP(C)/4433/2001 (D/O)	GOPAL CH. BARUAH AND 16 ORS. <b>Versus</b> 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
10	<a href="#">Cont.Cas(C)/666/2022</a> FIXED	SUCHITRA BALA ROY <b>Versus</b> M K YADAVA AND 2 ORS	MR. J KALITA	MR. P N GOSWAMI (R1)
11	<a href="#">Cont.Cas(C)/397/2023</a> FIXED	NURANI KHATUN <b>Versus</b> M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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26)	MR. S SINHA	18-04-2024	To	01-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/300/2020</a> WITH LCR	AHAR ALI @ MD. AHAR ALI SK. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR. D BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/418/2020</a> WITH LCR	SURATUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/735/2020</a> WITH LCR	AYESHA KHATUN @ AISHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/850/2020</a> WITH LCR	NOOR ALAM <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S R RABHA MS D KALITA MR. A DEY MR. R BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/2511/2020</a> WITH LCR	MARIYAM KHATUN @ MAINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	<a href="#">WP(C)/2041/2024</a>	ASIA KHATUN @ ASIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR M K DAS MS. S BASU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/2046/2024</a>	MUSSTT AMIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S M ABDULLAH P MD S HOQUE MR. M DEKA MD R ISLAM MD IMRAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
8	<a href="#">WP(C)/2047/2024</a>	MD SANU ALI @ CHANO ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN R BEGUM MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/2064/2024</a>	NASIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

#### ADMISSION

10	<a href="#">WP(C)/6350/2017</a> WITH LCR	ABDUL MATLEB <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
11	<a href="#">WP(C)/6376/2017</a> WITH LCR	DILWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MR.A DAS MR.U DUTTA	GA, ASSAM ASSTT.S.G.I.
12	<a href="#">WP(C)/6614/2017</a> WITH LCR	MUSSTT. NEHARA BEGUM <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/6615/2017</a> WITH LCR	JAMILA KHATUN @ JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.J AHMED MS.S R SAIKIA MS.M AHMED	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/6646/2017</a> WITH LCR	MD. HAREJ ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.S DAS MD.B ISLAM MR.S HUSSAIN MR.T AHMED	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WA/111/2024</a> FIXED, WITH OFFICE NOTE	THE FOOD CORPORATION OF INDIA AND 3 ORS. <b>Versus</b> HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MS. N DEY

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/2057/2024</a>	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	<a href="#">I.A.(Civil)/1103/2024</a> in <a href="#">WP(C)/913/2023</a>	RAJU CHOUDHURY <b>Versus</b> THE STATE OF MIZORAM AND ANR	MR. A H M R CHOUDHURY	DY.S.G.I. GA, MIZORAM
	<b>WITH</b> <a href="#">WP(C)/913/2023</a>	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
<b>ADMISSION</b>				
3	<a href="#">WP(C)/1096/2018</a> FIXED	MADAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
4	<a href="#">Arb.P./22/2023</a>	M/S. JCL INFRA PVT. LTD., <b>Versus</b> THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
5	<a href="#">Arb.P./35/2023</a>	PCM CEMENT CONCRETE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S SHARMA	MRS. A GAYAN DY.S.G.I.
6	<a href="#">WP(C)/93/2023</a>	RAKIB HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR R HOQUE	DY.S.G.I.
7	<a href="#">WP(C)/1394/2023</a>	MD. SULEMAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)
8	<a href="#">WP(C)/2723/2023</a>	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAJIN (JV), <b>Versus</b> THE GENERAL MANAGER- NORTH EAST FRONTIER RAILWAY AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY DY.S.G.I.



9	<a href="#">WP(C)/3972/2023</a> CAVT. NO.07032/023, WITH CAVT. 703/2023	DIBRU PART-I MEEN SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. M DUTTA (R-6) MS S DEV (R-6) R SARMA FOR CAVEATOR
10	<a href="#">WP(C)/5196/2023</a>	M/S AARHI TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
	<b>WITH</b>			
11	<a href="#">WP(C)/5271/2023</a>	M/S AARHI TRADERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
12	<a href="#">Cont.Cas(C)/403/2020</a>	RASHTRIYA AGRICULTURAL PRODUCTS AND ANR. <b>Versus</b> NARAYAN DAS AND ANR.	MS M HAZARIKA MR D KHAN	MR. P N GOSWAMI (R2) MR. R R Gogoi (R2)
13	<a href="#">Cont.Cas(C)/332/2021</a>	PREMDHAN DAS <b>Versus</b> ANURADHA ADHIKARI SARMA	MR B D DAS MR D KALITA MS A BHUYAN	MR. A SARMA MR H KALITA
14	<a href="#">Cont.Cas(C)/353/2021</a>	JYOTISH CHOUDHURY <b>Versus</b> ANUJ BORGHOAIN AND ANR.	MR. M K CHOUDHURY MR P BHARDWAJ	MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
15	<a href="#">I.A.(Civil)/376/2021</a> in WP(C)/6355/2019	OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS. <b>Versus</b> DIBYAJYOTI BORA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MR. U K NAIR MR. K P PATHAK MR. R R Gogoi
	<b>WITH</b> <a href="#">WP(C)/6355/2019</a>	DIBYAJYOTI BORA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. U K NAIR MS. M D BORAH MR. K P PATHAK MR. R R Gogoi	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
16	<a href="#">Cont.Cas(C)/476/2022</a>	M/S MALINA ENTERPRISE <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA (R-2) MR. S R RABHA (R-2)
17	<a href="#">Cont.Cas(C)/484/2022</a>	DIGANTA RABHA <b>Versus</b> SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	MR. N UPADHAYAY
18	<a href="#">Cont.Cas(C)/661/2022</a>	MD. NURUL HOQUE <b>Versus</b> ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (r-2) MR. B CHOUDHURY MR. S BORA (r-2) MR P NAYAK MR. R K MUSHAHARY (r-2)
19	<a href="#">Cont.Cas(C)/138/2023</a>	VILIEBEI MERU <b>Versus</b> TENSING RONGPI	MR. S C BISWAS MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR. A ULLAH MS. U NANDA	MR J CHUTIYA MR M S DEORI MS. S KEMPRAI
20	<a href="#">Cont.Cas(C)/246/2023</a>	MUSTAFIZUR RAHMAN (RUNTU) <b>Versus</b> BORSING RONGPI AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN(R-1,2,3) P. NAIDING(R-1,2,3)
21	<a href="#">Cont.Cas(C)/739/2023</a>	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
22	<a href="#">Cont.Cas(C)/738/2023</a>	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	
	<b>WITH</b>			
23	<a href="#">Cont.Cas(C)/740/2023</a>	BISWAJIT SARMA <b>Versus</b> BORSING RONGPI	MR. B K GOGOI C. DEKA	

24 **WITH**  
[Cont.Cas\(C\)/741/2023](#)

BISWAJIT SARMA  
**Versus**  
BORSING RONGPI

MR. B K GOGOI  
C. DEKA

25 **WITH**  
[Cont.Cas\(C\)/747/2023](#)

BISWAJIT SARMA  
**Versus**  
BORSING RONGPI

MR. B K GOGOI  
C. DEKA

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
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15)	MR. M H ALI	09-04-2024	To	10-04-2024
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17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
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24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[AT 10:15 AM]****BEFORE:****HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI****COURT NO: 10****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/192/2024</a>	JANAM BEGUM <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	
2 <a href="#">WP(C)/1602/2024</a> FIXED	JABA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, REVENUE
3 <a href="#">WP(C)/1858/2024</a>	CHANDAN DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NHAI SC, REVENUE
4 <a href="#">WP(C)/2033/2024</a>	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM SC, GMC SC, REVENUE
5 <a href="#">WP(C)/2035/2024</a>	DEEPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY M SHARMA MR. A RAI	GA, ASSAM
6 <a href="#">WP(C)/2052/2024</a>	BUBU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA	SC, CO OP
7 <a href="#">WP(C)/2056/2024</a>	UTTAM MRIDHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM
8 <a href="#">WP(C)/2060/2024</a>	SHREEPAL JAIN @ SHREEPAL BARJATYA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM SC, REVENUE
9 <a href="#">WP(C)/2063/2024</a>	BIREN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE SC, PWD
<b>ADMISSION</b>			
10 <a href="#">WP(C)/3569/2023</a> FIXED	SANPREET SINGH KOHLI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE

11	<a href="#">WP(C)/7459/2023</a> FIXED	ANUJ SINGHA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM MR. P J SAIKIA, SR. ADV(r-5) MR. U K DAS (R-4) MS. B D SARMAH (R-4) MR. T ALI (R-4) MR. M RAHMAN(r-5) MS M NIROLA(r-5) SC, G M D A
12	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
13	<a href="#">Arb.P./4/2024</a>	OMEGA BIOTECH LTD., <b>Versus</b> THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
14	<a href="#">Arb.P./7/2024</a>	M/S KAMRUP DEVELOPERS PVT. LTD., <b>Versus</b> RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
15	<a href="#">WP(C)/529/2024</a> FIXED	M/S INDUS TOWERS LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
<b>ORDERS</b>				
16	<a href="#">I.A.(Civil)/2492/2023</a> FIXED, IN MACApp./626/2017 (D/O) in MACApp./626/2017	MUSTT ABJAN NESSA and ANR. <b>Versus</b> M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,	MR. DITUL DAS	MR T KALITA
17	<a href="#">I.A.(Civil)/2597/2023</a> FIXED in WP(C)/1827/2023 <b>WITH</b> <a href="#">WP(C)/1827/2023</a>	PANKAJ MAJUMDAR, <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR K DAS DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1624/2023</a> in WP(C)/1827/2023	PANKAJ MAJUMDAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. L P NATH	MR. S Ali (R- 3) MR R CHAKRABORTY (R-5) MR K DAS (R- 3) S RABHA (R-5) DY.S.G.I.
18	<a href="#">Arb.P./5/2024</a>	CHAIRPERSON, STATE BANK OF INDIA <b>Versus</b> PANKAJ MAJUMDAR AND 5 ORS.	MR K DAS	MR. L P NATH DY.S.G.I.
19	<a href="#">Arb.P./6/2024</a>	KANTI DAS <b>Versus</b> KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS	
20	<a href="#">I.A.(Civil)/1063/2024</a> in WP(C)/7128/2022 <b>WITH</b> <a href="#">WP(C)/7128/2022</a>	DANIEL KRO <b>Versus</b> M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/1060/2024</a> in WP(C)/7128/2022	ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE
		KAMAL BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM MR. A BORUA (r-3,4,5) MR D MAHANTA (r-3,4,5) SC, REVENUE
		ON THE DEATH OF KAMAL BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 10th April 2024]

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/115/2024</a> CAVT. NO.03562/024, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. S P ROY MS. J PURKAYASTHA MR D KALITA	MR. M DUTTA FOR CAVEATOR
<b>ORDERS</b>				
2	<a href="#">I.A.(CrI.)/148/2024</a> WITH OFFICE NOTE, FIXED in CRL.A(J)/776/2024 <b>WITH</b> <a href="#">CRL.A(J)/776/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(CrI.)/1251/2024</a> (Filing Number)	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.  SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR. H  SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. S BISWAS (LEGAL AID COUNSEL)  MR. S BISWAS  MR. S BISWAS	PP, ASSAM
3	<a href="#">I.A.(CrI.)/150/2024</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./44/2024 <b>WITH</b> <a href="#">CrI.A./44/2024</a>	ZAKIR HUSSAIN LASKAR @ JAKOI <b>Versus</b> THE STATE OF ASSAM AND ANR.  ZAKIR HUSSAIN LASKAR @ JAKOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM  MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
4	<a href="#">I.A.(CrI.)/151/2024</a> WITH OFFICE NOTE, FIXED in CRL.A(J)/1234/2024 <b>WITH</b> <a href="#">CRL.A(J)/1234/2024</a> (Filing Number)	DWIPEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.  DWIPEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR J DAS (LEGAL AID COUNSEL)  MR J DAS	PP, ASSAM
5	<a href="#">I.A.(Civil)/619/2024</a> MAT.APP. 8/2017(D/O), WITH PAPERBOOK, FIXED in Mat.App./8/2017	XXXXXXX <b>Versus</b> XXXXXXX	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. S D ROY	

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20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1074/2024</a>	SRI AMIT KUMAR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	SC, NCB
2	<a href="#">Bail Appln./1078/2024</a>	ABU SAYED KHAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
3	<a href="#">Bail Appln./1081/2024</a>	IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	MR. AJAY SARMA PP, ASSAM
4	<a href="#">Bail Appln./1085/2024</a>	KHIRUD RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5	<a href="#">Bail Appln./1094/2024</a> B/O	CHRKIA NALOIJU <b>Versus</b> THE STATE OF ASSAM	MS M NIROLA	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">AB/979/2024</a>	MD. HARUN RASID <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
7	<a href="#">Bail Appln./251/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
8	<a href="#">Bail Appln./833/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. GANESAN G @ GANESH <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
<b>BAIL HEARING</b>				
9	<a href="#">AB/591/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHARWAN @SARWAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
10	<a href="#">AB/701/2024</a> WITH OFFICE NOTE, FIXED	MD. HAREJ ALI <b>Versus</b> THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
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24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



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### [ For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES]

[THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6344/2023</a> B/O	BUDDHA KATAKY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, ELEM. EDU GA, ASSAM
2	<a href="#">WP(C)/6898/2023</a> FIXED	HIRANYA SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM MR. T C CHUTIA, ADDITIONAL SENIOR GOVT ADVOCATE (R-2,3,4) MS G HAZARIKA, SC, REVENUE DEPARTMENT.
3	<a href="#">WP(C)/419/2024</a> FIXED	DURGAKINKAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, INDUSTRIES AND COMMERCE
4	<a href="#">WP(C)/447/2024</a> FIXED	NEPAL CHANDRA MANDAL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
5	<a href="#">WP(C)/1389/2024</a> FIXED	ASHOK RABHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K NATH A J KASHYAP	SC. AGRICULTURE
6	<a href="#">WP(C)/1460/2024</a> FIXED	RITA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, FINANCE
7	<a href="#">WP(C)/2038/2024</a>	RANJIT THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	GA, ASSAM
8	<a href="#">WP(C)/2045/2024</a>	SYED ABDUL WAHEB ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	SC, FINANCE SC, WATER RESOURCE

9	<a href="#">WP(C)/2051/2024</a>	MST SOKINA BEWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
10	<a href="#">WP(C)/2054/2024</a>	KABINDRA KR BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU. SC, FINANCE
<b>ADMISSION</b>				
11	<a href="#">WP(C)/1166/2023</a> FIXED	NAZRUL ISLAM AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM , MS. D.D. BARMAN (R-4) SC, SEC. EDU. SC, FINANCE MR. B. GOGOI (R-2, R-6 & R-7)
12	<a href="#">WP(C)/1497/2023</a> FIXED	ARABINDA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS P P BORAH MR. P K DAS	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
13	<a href="#">WP(C)/2212/2023</a> FIXED	PROBIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
14	<a href="#">WP(C)/3508/2023</a> FIXED	SANI RAM BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
15	<a href="#">WP(C)/3511/2023</a>	MADAN CH BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
16	<a href="#">WP(C)/3512/2023</a>	KALI CHARAN BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
17	<a href="#">WP(C)/3524/2023</a>	NAREN CH. BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
18	<a href="#">WP(C)/3526/2023</a>	UDHAB CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
19	<a href="#">WP(C)/6062/2023</a>	SONALI DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
<b>WITH</b>				
20	<a href="#">WP(C)/6097/2023</a>	RAJESWARI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
<b>WITH</b>				
21	<a href="#">WP(C)/6124/2023</a>	CHAINAIBA DEURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE

22	<a href="#">WP(C)/3822/2023</a> FIXED	NARAYAN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
23	<a href="#">WP(C)/5910/2023</a> FIXED	GAKUL CHANDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE
24	<a href="#">WP(C)/6827/2023</a> FIXED	DIGANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, PWD
25	<a href="#">WP(C)/7165/2023</a> FIXED	HAREN KAKATI AND 17 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. K R PATGIRI MR G SARMA MR. R K JAIN MR S DEKA	GA, ASSAM DY.S.G.I. SC, FINANCE
<b>WITH</b>				
26	<a href="#">WP(C)/6796/2023</a>	MANU D PRADHAN AND 13 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. B SARMAH	GA, ASSAM DY.S.G.I. SC, FINANCE
27	<a href="#">WP(C)/7416/2023</a> B/O	DIP PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
28	<a href="#">WP(C)/505/2024</a> FIXED	DR. RAFIQUA AKHTAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A AHMED MS. D GOSWAMI	SC, AG MR. S K MEDHI MR. D P BORAH (SC, HEALTH DEPT.) SC, D M E
29	<a href="#">WP(C)/874/2024</a> FIXED	KIRAN SAHARIAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, HEALTH AND F W
30	<a href="#">WP(C)/1336/2024</a> FIXED	NO. 637463 EX SGT SRI DAMODAR KALITA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SINHA MR. M HUSSAIN S W HUSSAIN	MR. K K NANDI (r-4,5) MR. A K DUTTA(R-1,2,3) MS S DEY (r-4,5) MISS. R. DAS (r-4,5) DY.S.G.I.
31	<a href="#">WP(C)/1433/2024</a> FIXED	KAMALUDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MS N DEKARAJA	SC, P W D
32	<a href="#">WP(C)/1504/2024</a> FIXED	DILIP KUMAR CHOUDHURY AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, NHM SC, HEALTH
<b>ORDERS</b>				
33	<a href="#">WP(C)/4340/2023</a> FIXED	SONMAI DUTTA SAIKIA @ SARUMAI DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR. A DUTTA	SC, AG MR. A S ALI MR. S A B KHABIR SC, P H E
34	<a href="#">I.A.(Civil)/114/2024</a> B/O in WP(C)/774/2022 <b>WITH</b> <a href="#">WP(C)/774/2022</a>	NIRMAL ROY CHOUDHURY, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S SARMA MR. P R CHOUDHURY	
		NIRMAL ROY CHOUDHURY <b>Versus</b> THE SECRETARY, THE STATE OF ASSAM AND 8 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-9) SC, P H E SC, FINANCE DEPTT.
35	<a href="#">I.A.(Civil)/1077/2024</a> in WP(C)/1636/2024 <b>WITH</b> <a href="#">WP(C)/1636/2024</a>	RIMJIM SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH
		RIMJIM SAIKIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M MORE MR. N D SARMA MR. A BORPUZARI MR. P K SHARMA	DY.S.G.I. SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS  
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./1066/2024</a>	AMIR KHAN AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED H R KHAN	SC, NCB
2	<a href="#">Bail Appln./1067/2024</a>	RABIRAM MURMU <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
3	<a href="#">Bail Appln./1068/2024</a>	AJIT KUMAR TIWARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
4	<a href="#">Bail Appln./1073/2024</a>	MD. ANJAR HUSSAIN/ALI @ ANSARUL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P K SARMA MS R SAHIN	PP, ASSAM
5	<a href="#">Bail Appln./1079/2024</a>	ABU TALEB <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
6	<a href="#">Bail Appln./1082/2024</a>	RAKESH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
7	<a href="#">Bail Appln./1088/2024</a>	ANIK T KHUNJUJU <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	PP, ASSAM
8	<a href="#">Bail Appln./1091/2024</a>	NIZAM UDDIN ANSARI @ NIJAMUDDIN ANSARI AND ORS <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
9	<a href="#">Bail Appln./1093/2024</a>	BHASKAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR C PHUKAN A. N. H PHOM	PP, ASSAM
10	<a href="#">Bail Appln./1096/2024</a>	MUKSIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. S SARKAR	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">CRP/42/2024</a> B/O	RADHESHYAM SHARMA <b>Versus</b> SAROJ BORDOLOI AND 2 ORS	MR G N SAHEWALLA MD ASLAM MS. S. TODI MR H K SARMA MS K SARMA	

12	<a href="#">CRP(IO)/126/2024</a> CAVT. NO.03532/024,	JAHANGIR ALOM SIKDAR <b>Versus</b> SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MS G SWAMI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1109/2024</a> in CRP(IO)/126/2024	JAHANGIR ALOM SIKDAR <b>Versus</b> SHAHJAHAN SIKDAR AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MS G SWAMI FOR CAVEATOR
13	<a href="#">AB/874/2024</a>	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR R JAMAN MS S Z HAYAT	PP, ASSAM
14	<a href="#">AB/971/2024</a>	AMIRUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
15	<a href="#">AB/974/2024</a>	MD. NIZAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN T A LASKAR	PP, ASSAM
16	<a href="#">AB/976/2024</a>	ALOM MIAH <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR MR. S RAHMAN MR A N IQBAL	PP, ASSAM
17	<a href="#">AB/977/2024</a>	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
18	<a href="#">AB/988/2024</a>	MOON MOON PAUL DEY @ MOON DEY <b>Versus</b> THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
<b>ADMISSION</b>				
19	<a href="#">MACApp./155/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> KANMONI KALITA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1104/2024</a> in MACApp./155/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> KANMONI KALITA AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./4046/2023</a> FIXED	RAHUL KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
21	<a href="#">Bail Appln./4312/2023</a> WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
22	<a href="#">Bail Appln./914/2024</a> B/O	SK MUSADDIQUE JAHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A LAL MR. M PANDIT	PP, ASSAM
23	<a href="#">Bail Appln./988/2024</a> FIXED	MUKLASUR ROHMAN @ MAKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/1409/2023</a> FIXED	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
25	<a href="#">AB/3825/2023</a> FIXED	TAPAN NATH <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MR. M DEKA	PP, ASSAM

26	<a href="#">AB/473/2024</a> FIXED	JAHARUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
27	<a href="#">AB/619/2024</a> FIXED	BHOLA BORAH <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
28	<a href="#">AB/781/2024</a> FIXED	EMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
29	<a href="#">AB/804/2024</a> FIXED	MRS. ALAM ARA LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
<b>ORDERS</b>				
30	<a href="#">I.A.(Civil)/1931/2023</a> FIXED in MACApp./15880/2022 <b>WITH</b> <a href="#">I.A.(Civil)/8142/2023</a> (Filing Number)	NEW INDIA ASSRANCE COMPANY LTD <b>Versus</b> BILLKISS BEGUM AND ORS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	MR. A K GUPTA (R-1 TO 3) MR. R S MISHRA (R-1 TO 3) MS B SARMA (R-1 TO 3)
31	<a href="#">Tr.P.(C)/27/2024</a> FIXED	NEW INDIA ASSRANCE COMPANY LTD <b>Versus</b> BILLKISS BEGUM AND ORS H PINKI KUMARI <b>Versus</b> SURAJ SAHA	MR S DUTTA  MR. S NAG MR. N D SARMA	
32	<a href="#">I.A.(Civil)/886/2024</a> WITH LCR, B/O in MACApp./871/2022  <b>WITH</b> <a href="#">MACApp./871/2022</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3821/2022</a> in MACApp./871/2022	LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS. <b>Versus</b> SBI GENERAL INSURANCE COMPANY LTD. AND 2 ORS  SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.  SBI GENERAL INSURANCE COMPANY LTD. <b>Versus</b> LUKUMANI DEKA @ LUKUMANI MAJUMDAR DEKA AND 5 ORS.	MR. A BHATTACHARYYA  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR  MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R GOSWAMI  MR. S SAHU (r-4) MR. A BHATTACHARYYA (R-3) MS A ROY (r-4)
<b>HEARING</b>				
33	<a href="#">MACApp./47/2019</a> WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> SRI SONAKAR BEHERA AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHOWDHURY

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024



13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
1	<a href="#">Cri.A./120/2023</a> <u>1 Y O M 25 D :</u>	MD. SAMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	MS P DAS(AMICUS CURIAE FOR R-2) PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./1065/2024</a>	SYED ASHIK ALAM <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>MOTION</b>				
3	<a href="#">AB/969/2024</a>	MUSHTAQ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
4	<a href="#">Bail Appln./671/2024</a> FIXED	IUNUCH ALI @ EUNUCH ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA Z ROHMAN MS S R KALITA	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/3136/2023</a>	HABEJ KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
6	<a href="#">AB/3152/2023</a>	AZMAT ALI @ AZMOT ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	<a href="#">AB/3696/2023</a>	HAJRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA H M I HOQUE MR H BORAH	PP, ASSAM
8	<a href="#">AB/3985/2023</a>	KESHAAB TELI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
9	<a href="#">AB/4261/2023</a>	HARDEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

10	<a href="#">AB/4286/2023</a>	RANJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
11	<a href="#">AB/139/2024</a>	SAHAB UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
12	<a href="#">AB/393/2024</a>	RINKY AHMED <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
13	<a href="#">AB/396/2024</a> FIXED	ANJAY KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. R BORUAH MR D J NATH	PP, ASSAM
14	<a href="#">AB/581/2024</a>	MUSTAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD R ISLAM MS S ABDULLAH	PP, ASSAM
15	<a href="#">AB/587/2024</a>	ABDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
16	<a href="#">AB/704/2024</a> FIXED	ALI HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM MR J. E. SARKAR	PP, ASSAM
17	<a href="#">AB/793/2024</a> FIXED	KUMUD DUTTA <b>Versus</b> THE STATE OF ASSAM	MR S N KRISHNATRAYA MR. T DEURI MR D S DEKA MR R YASIN MS A DAS MS. L WANGSA MR. G C DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/107/2024</a> FIXED	MILANTI DOLLEY PATIR <b>Versus</b> SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	
<b>ADMISSION</b>				
2	<a href="#">Arb.A./2/2024</a> FIXED	KHIJIRATDDIN AHMED <b>Versus</b> UNION OF INDIA	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM MRS. R DEVI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHDC
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	<a href="#">RSA/37/2023</a> WITH LCR	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	<b>WITH</b> <a href="#">I.A.(Civil)/702/2023</a> <b>in</b> RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. <b>Versus</b> RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
<b>ORDERS</b>				
4	<a href="#">I.A.(Civil)/1537/2019</a> in RSA/61/2018 (D/O) <b>in</b> RSA/61/2018	MUSST BUDHIMA and 9 ORS <b>Versus</b> MD HABIBUR RAHMAN and 8 ORS	MR. N HOQUE MD. S HUDA MD. ARIF	MR. SHEELADITYA
5	<a href="#">RSA/40/2022</a>	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ANR. <b>Versus</b> ON THE DEATH OF NALINI MOHAN PAUL HIS LEGHAL HEIRS AROBINDO PAUL AND 16 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA MR S NATH
6	<a href="#">RSA/85/2022</a>	SRI SUSHIL RANJAN DEY <b>Versus</b> SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH

	<b>WITH</b> <a href="#">I.A.(Civil)/1535/2022</a> in RSA/85/2022	SRI SUSHIL RANJAN DEY <b>Versus</b> SMTI BHAGWATI DEVI KHEMANI AND 4 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	
7	<a href="#">RSA/187/2022</a>	ON THE DEATH OF SABITA DAS BARUAH HER LEGAL HEIRS PRAMOD BARUAH AND ANR. <b>Versus</b> KALYANI DEVI GOSWAMI AND 2 ORS.	S ALI MR. N BHARALI MR A RAHMAN	
8	<a href="#">I.A.(Civil)/3542/2022</a> in RSA/14351/2022	SAHMAT ALI <b>Versus</b> ALTAFUDDIN AHMED BARUAH AND ORS .	MR. A CHOUDHURY MR S Muktar	MR. D K BAGCHI (r-1) MS. N M DEKA (r-1)
	<b>WITH</b> <a href="#">RSA/14351/2022</a> (Filing Number)	SAHMAT ALI <b>Versus</b> ALTAFUDDIN AHMED BARUAH AND ORS . E	MR S Muktar	
	<b>WITH</b> <a href="#">I.A.(Civil)/14353/2022</a> (Filing Number)	SAHMAT ALI <b>Versus</b> ALTAFUDDIN AHMED BARUAH AND ORS . E	MR S Muktar	
9	<a href="#">RSA/75/2023</a>	ATAB ALI <b>Versus</b> RAMJAN ALI	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. N ALAM MR K JAIN
10	<a href="#">RSA/180/2023</a>	ABDUL HAMID <b>Versus</b> SAHIDUR RAHMAN AND ANR.	G UDDIN MOTIUR RAHMAN MR. A S TAPADER P ADHIKARI MR A K AZAD	
11	<a href="#">I.A.(Civil)/781/2023</a> in RSA/1753/2023	REKHA RANI CHAKRABORTY @ REKHA CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR J DAS	MR. J DEKA (r-1) MR. S K DEKA (r-1) MR. C TALUKDAR (r-1)
	<b>WITH</b> <a href="#">RSA/1753/2023</a> (Filing Number)	REKHA RANI CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS. A	MR. SAILENDRA DEKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1787/2023</a> (Filing Number)	REKHA RANI CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS. A	MR. SAILENDRA DEKA	
12	<a href="#">I.A.(Civil)/782/2023</a> in RSA/12691/2022	ABDUL MATLIB <b>Versus</b> ABDUL SUKKUR AND 4 ORS.	G UDDIN MR. A UDDIN P ADHIKARI	MR. M A (R-1) MR. M ALAM (R-1) ADDL. AG,ASSAM
	<b>WITH</b> <a href="#">RSA/12691/2022</a> (Filing Number)	ABDUL MATLIB <b>Versus</b> ABDUL SUKKUR AND 4 ORS. A	G UDDIN	
13	<a href="#">I.A.(Civil)/1618/2023</a> in RSA/12013/2022	THE STATE OF ASSAM AND ANR . <b>Versus</b> SYEDA WAHIDA RAHMAN ,	ADDL. SR. GA, ASSAM	MR Z MUKIT MR. A SATTAR FOR CAVEATOR
	<b>WITH</b> <a href="#">RSA/12013/2022</a> (Filing Number)	THE STATE OF ASSAM AND ANR . <b>Versus</b> SYEDA WAHIDA RAHMAN , E		
	<b>WITH</b> <a href="#">I.A.(Civil)/12016/2022</a> (Filing Number)	THE STATE OF ASSAM AND ANR . <b>Versus</b> SYEDA WAHIDA RAHMAN , E		
14	<a href="#">I.A.(Civil)/2328/2023</a> in RSA/9283/2023	MD LIYAKAT ALI <b>Versus</b> MD. MARTUJA ALI	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	

	<b>WITH</b> <a href="#">RSA/9283/2023</a> (Filing Number)	LIYAKAT ALI <b>Versus</b> MARTUJA ALI B	MR. I CHOUDHURY	
15	<a href="#">I.A.(Civil)/117/2024</a> WITH LCR in RSA/50/2022 <b>WITH</b> <a href="#">RSA/50/2022</a>	SARITA GOALA AND ORS <b>Versus</b> SARASWATI GOALA	MR. B CHAKRAVARTY MS. A LALA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY
	<b>WITH</b> <a href="#">I.A.(Civil)/118/2024</a> in RSA/50/2022	RAJENDRA GOALA AND 4 ORS. <b>Versus</b> SARASWATI GOALA	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
16	<a href="#">I.A.(Civil)/1026/2024</a> WITH LCR in RSA/27/2023 <b>WITH</b> <a href="#">RSA/27/2023</a>	SARITA GOALA AND ORS. <b>Versus</b> SARASWATI GOALA, BHUMIDHAR BARMAN AND 3 ORS . <b>Versus</b> SHRADHA NANDA BARMAN,	MR. B CHAKRAVARTY MS. A LALA MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MR. M DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/547/2023</a> in RSA/27/2023	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/547/2023</a> in RSA/27/2023	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
<b>HEARING</b>				
17	<a href="#">WP(C)/7688/2015</a> PART-HEARD, FIXED	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
<b>STAY MATTERS</b>				
18	<a href="#">CRP/412/2016</a>	M/S. ICICI BANK LTD. and ANR. <b>Versus</b> DIGANTA KUMAR SAIKIA and 15 ORS.	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA MR.P BARUAH	MR.J HANDIQUE(R-1) MR.P J SAIKIA R-1R- 3-8, 10,11,13and15 MR.K BARUAH(R- 3-8, 10,11,13&15) MR.P BORDOLOI(R-1) MR.S SHAH(R-1)(R- 3-8, 10,11,13&15)
19	<a href="#">Tr.P.(C)./70/2023</a> FIXED	DIMPIMONI SAIKIA <b>Versus</b> RANADEV NATH	MR. P SUNDI	MR. P J SAIKIA MR H K HAZARIKA MS D DUTTA
20	<a href="#">Tr.P.(C)./20/2024</a> FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. <b>Versus</b> ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

21	<a href="#">Tr.P.(C)/24/2024</a> FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> RAMILA RABHA AND 3 ORS	JONA DEVI MS. S CHAKRABORTY MR C PHUKAN A. N. H PHOM	
22	<a href="#">Tr.P.(C)/26/2024</a> FIXED	DEBDALI ROY <b>Versus</b> SRIJIT DAS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S SHARMA
23	<a href="#">Tr.P.(C)/28/2024</a> FIXED	MAYURI CHOUDHURY <b>Versus</b> DIPANKAR GOGOI	MS. M DEV MR. A GANGULY MR T CHHETRI	
24	<a href="#">CRP(IO)/48/2024</a> FIXED	DELHI PUBLIC SCHOOL, DULIAJAN AND ANR. <b>Versus</b> BARUAS INDUSTRIES AND 2 ORS	MR Z MUKIT MR. A SARMA MR. M HUSSAIN MR. K KALITA	
25	<a href="#">CRP(IO)/104/2024</a> FIXED	DEBEN CH. DEKA <b>Versus</b> NIRMAL DEKA AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL	

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./962/2024</a> FIXED	ADRISH KHAN <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, NCB
<b><u>MOTION</u></b>			
2 <a href="#">AB/545/2024</a> FIXED	BINITA DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
3 <a href="#">AB/852/2024</a> FIXED	SMTI PRATIVA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
4 <a href="#">AB/989/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
5 <a href="#">AB/990/2024</a>	ABDUL MOZID KOBIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR M HOQUE MR. S UDDIN	PP, ASSAM
<b><u>ADMISSION</u></b>			
6 <a href="#">Crl.Pet./132/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JOYDEEP GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
7 <a href="#">Crl.Pet./86/2023</a> WITH LCR 2 FILES, FIXED	SAILEN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S SARMA	MS. R DEKA (R-2) MR. R M DAS (R-2) MR. C SHARMA (R-2) PP, ASSAM
8 <a href="#">Crl.Pet./85/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JAGAT KONWAR AND 3 ORS <b>Versus</b> RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	MR. K D CHETRI (R-1) MS. R BARUAH (R-1) PP, ASSAM
9 <a href="#">Crl.Rev.P./127/2024</a> FIXED	RAHIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>			
10 <a href="#">Bail Appln./3987/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SARJU CHETRY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

11	<a href="#">Bail Appln./4208/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MOTIBAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b>WITH</b>				
12	<a href="#">Bail Appln./3527/2023</a>	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
13	<a href="#">Bail Appln./177/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB ROY <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB
14	<a href="#">Bail Appln./221/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MONOJ KALITA <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
15	<a href="#">Bail Appln./582/2024</a> FIXED	ELIUS SANGMA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
16	<a href="#">Bail Appln./637/2024</a> FIXED	LUNGUNLEN CHONGLOI <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
17	<a href="#">Bail Appln./736/2024</a> FIXED	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D J SARMA MR S A BARBHUYAN T A LASKAR	PP, ASSAM
18	<a href="#">Bail Appln./766/2024</a> FIXED	KANAI LAL GOALA <b>Versus</b> THE STATE OF ASSAM	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
19	<a href="#">Bail Appln./834/2024</a> FIXED	MUNNES KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MD. K ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./851/2024</a> FIXED	SMTI. KAJAL DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
21	<a href="#">Bail Appln./874/2024</a> FIXED	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
22	<a href="#">Bail Appln./888/2024</a> FIXED	BASANTA PRADHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM SC, FOREST
23	<a href="#">Bail Appln./894/2024</a> FIXED	MOHAMMAD SIRAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./903/2024</a> FIXED	FARUQUE ABDULLAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
25	<a href="#">Bail Appln./909/2024</a> FIXED	SURAJ KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
26	<a href="#">Bail Appln./910/2024</a> FIXED	MD. SHWAIJUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
27	<a href="#">Bail Appln./927/2024</a> FIXED	FAYAZ AHMED @ FOYAJ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
28	<a href="#">Bail Appln./930/2024</a> FIXED	ABUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM

**BAIL HEARING**

29	<a href="#">AB/4069/2023</a> FIXED	MANOJ KUMAR NARJINARY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
30	<a href="#">AB/4213/2023</a> FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM
31	<a href="#">AB/384/2024</a> FIXED	MD ABUL JALIL @ JALIL UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
32	<a href="#">AB/411/2024</a> FIXED	RAJKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
33	<a href="#">AB/445/2024</a> WITH OFFICE NOTE, FIXED	ZAKINUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
34	<a href="#">AB/656/2024</a> FIXED	RASHIDUL ALI FAKIR <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN MR. M ISLAM	PP, ASSAM
35	<a href="#">AB/669/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> UNION OF INDIA	MR M RANA MR M.HOQUE	SC, CUSTOMS

**ORDERS**

36	<a href="#">Crl.Pet./80/2024</a> FIXED	BARNICUS TERANG <b>Versus</b> SAMINUR RAHMAN	MR. B BARUAH MR U RONGPI
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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
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18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">AB/986/2024</a>	MADHAB SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM MS. S DEB	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./3901/2023</a> FIXED	MUKUT SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
3	<a href="#">Bail Appln./505/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
4	<a href="#">Bail Appln./814/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	WAHENGBAM ROBITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/547/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
6	<a href="#">AB/801/2024</a> FIXED	ANKUR KALITA <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
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6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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13)	MR. N SHARMA	08-04-2024	To	22-04-2024
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26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Tr.P.(CrI.)/18/2024</a>	GAYATRI BISWAS @ GAYATRI BIWAS BHATTACHARJEE @ SWAPNA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
2 <a href="#">Crl.Rev.P./145/2024</a>	JOYBIDYA SINGHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
3 <a href="#">Crl.Rev.P./146/2024</a>	DIRECTORATE OF ENFORCEMENT <b>Versus</b> LATE JAYDEV DAS REPRESENTED BY HIS LEGAL HEIRS, SMT. KUMKUM DAS AND 2 ORS.	MR. R DHAR SC, ED	
4 <a href="#">Crl.Pet./392/2024</a> FIXED	AJADUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	MR. S RAHMAN (R-2) PP, ASSAM
5 <a href="#">Crl.Pet./424/2024</a> B/O	M/S GOELS COIR FOAM (INDIA) PVT LTD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM
6 <a href="#">Crl.Pet./425/2024</a>	IFTIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. M K SARMA	PP, ASSAM
7 <a href="#">Crl.Pet./426/2024</a>	KISHORE KALITA <b>Versus</b> STATE OF ASSAM AND ANR	MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM
8 <a href="#">Crl.Pet./427/2024</a> B/O	JOY RAM HAZAM <b>Versus</b> RAM RAJ HAZAM AND ANR	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM (R2)
9 <a href="#">AB/981/2024</a>	MADHAB KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
10 <a href="#">AB/983/2024</a>	AKBAR ALI @ ALI AKBAR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
11 <a href="#">AB/987/2024</a>	BIKRAM BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM

12	<a href="#">AB/992/2024</a>	MD SAIDUL ISLAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
13	<a href="#">Bail Appln./635/2024</a>	AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
14	<a href="#">Bail Appln./891/2024</a> FIXED	LALCHAND ZODDAR @ LALCHAN ZODDER <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b>BAIL HEARING</b>				
15	<a href="#">AB/112/2024</a> FIXED	AJMAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
<b>WITH</b>				
16	<a href="#">AB/3914/2023</a>	TAFIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
17	<a href="#">AB/257/2024</a> FIXED	ARATI DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
18	<a href="#">AB/469/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JISHU NATH <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
19	<a href="#">AB/795/2024</a> FIXED	BISHNU RAY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A DASGUPTA MS B DAS	PP, ASSAM
<b>ORDERS</b>				
20	<a href="#">I.A.(CrI.)/10/2024</a> in CrI.Rev.P./13408/2023	FIROJ ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K MEDHI P BORUAH	PP, ASSAM
<b>WITH</b>				
	<a href="#">CrI.Rev.P./13408/2023</a> (Filing Number)	FIROJ ALI @ RAJU <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR D K MEDHI	
21	<a href="#">Tr.P.(CrI.)/16/2024</a> FIXED	DR.SAYED RAFIUL ISLAM AND 4 ORS <b>Versus</b> DR. JABIN AHMED AND ANR	MR. B BORAH MR. M AHMED	PP, ASSAM
22	<a href="#">CrI.Pet./253/2024</a> FIXED	BHUPEN CH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
<b>HEARING</b>				
23	<a href="#">CrI.A./173/2021</a> WITH LCR 6 FILES, FIXED	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
<b>WITH</b>				
	<a href="#">I.A.(CrI.)/445/2021</a> in CrI.A./173/2021	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
9)	MR. M RAHMAN	02-04-2024	To	21-04-2024
10)	MR D DEKA	03-04-2024	To	27-04-2024
11)	MS. M JAIN	08-04-2024	To	23-04-2024
12)	MR. N ALAM	08-04-2024	To	20-04-2024
13)	MR. N SHARMA	08-04-2024	To	22-04-2024
14)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
15)	MR. M H ALI	09-04-2024	To	10-04-2024
16)	MD. A SAHAD	09-04-2024	To	10-04-2024
17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CRIMINAL SINGLE BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>			
1 <a href="#">Bail Appln./4177/2023</a>	SHIVNATH CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
2 <a href="#">Bail Appln./856/2024</a>	NIPEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
<b>MOTION (BA)</b>			
3 <a href="#">Bail Appln./1071/2024</a>	MD. ABDUL MALEQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
4 <a href="#">Bail Appln./1072/2024</a>	SADDAM HUSSAIN @ SADDAT HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM
5 <a href="#">Bail Appln./1077/2024</a>	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM
6 <a href="#">Bail Appln./1089/2024</a>	DHRUBA JYOTI DOWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
7 <a href="#">Bail Appln./1092/2024</a>	MANJESH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
8 <a href="#">Bail Appln./1095/2024</a>	MD. SARFARAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MS T BARUAH MR. M SAIKIA MS. A BARMAN	PP, ASSAM
<b>MOTION</b>			
9 <a href="#">AB/907/2024</a> FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
10 <a href="#">AB/968/2024</a>	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	PP, ASSAM

11	<a href="#">AB/970/2024</a>	ZAHIRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
12	<a href="#">AB/978/2024</a>	SAHIRUN NESSA @ CHAHERUN NECHA <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS E NATH N. UDDIN SK ABDULLAH	PP, ASSAM
13	<a href="#">AB/991/2024</a>	ISMAIL SIKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M ISLAM	PP, ASSAM
14	<a href="#">AB/993/2024</a>	PUSHPENDRA KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS L HMAR MR A BASUMATARY	PP, ASSAM
15	<a href="#">AB/994/2024</a>	KISHORE SEAL @ SHIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Pet./1340/2023</a> FIXED	KAPIL DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KAKOTI MS S BORA	MR. U DUTTA (R-2) MR. B. KUMAR (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1/2024</a> WITH LCR 1 FILE, FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
18	<a href="#">Crl.Rev.P./65/2024</a> FIXED	SANIWARA BEGUM @ SANIARA BEGUM <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. N K MURRY MR S A REEYAZ	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
19	<a href="#">Bail.Appln./4487/2023</a> WITH SCANNED COPY OF LCR.	MUJAMMIL HUSSAIN <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
20	<a href="#">Bail.Appln./443/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANORANJAN DAS <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
21	<a href="#">Bail.Appln./733/2024</a> FIXED	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	<a href="#">Bail.Appln./919/2024</a> FIXED	MD. SHWAIJUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
23	<a href="#">Bail.Appln./997/2024</a> FIXED	ASIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/557/2024</a> FIXED	SRI SANJEEV BHALOTIA <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. P GOGOI	PP, ASSAM
25	<a href="#">AB/699/2024</a> FIXED	APNOOR HUSSAIN @ APNUR <b>Versus</b> THE STATE OF ASSAM AND ANR	MD B ISLAM MS M M DAS MR. A A MONDAL MR A ALAM	MR R A AHMED (r-2) MS S PARBIN (r-2) PP, ASSAM
26	<a href="#">AB/903/2024</a> FIXED	SONABOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. N HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
27	<a href="#">Crl.A./192/2023</a> WITH LCR 4 FILES, FIXED	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/456/2023</a> <b>in</b> <a href="#">Crl.A./192/2023</a>	NIJUT BORMOHOLIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM

28	<a href="#">Crl.Pet./59/2024</a> FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
29	<a href="#">I.A.(Crl.)/336/2024</a> CRL.PET. 333/2024(D/O) in Crl.Pet./333/2024	IFTIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM,	MR D KALITA MR. M K SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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17)	MD F FARIDI	08-04-2024	To	10-04-2024
18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
21)	MR. N J GOGOI	09-04-2024	To	22-04-2024
22)	MS M BORAH	18-04-2024	To	22-04-2024
23)	MR. B B BORAH	18-04-2024	To	22-04-2024
24)	MRS L BORUAH	18-04-2024	To	23-04-2024
25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 10th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/1327/2024</a> FIXED	TILOTTOMA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	SC, AG (A AND E) MR. A R TAHBILDAR (SC, HIGHER EDUCATION DEPT.) SC, SEC. EDU. SC, FINANCE
2 <a href="#">WP(C)/2036/2024</a>	MINAKHI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR P H KONWAR	SC, HIGHER EDU
3 <a href="#">WP(C)/2040/2024</a>	MD. TOIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	SC, PWD SC, FINANCE
4 <a href="#">WP(C)/2042/2024</a>	MOUSHUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	SC, FINANCE
5 <a href="#">WP(C)/2044/2024</a>	ABDUL MOTIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6 <a href="#">WP(C)/2053/2024</a>	MEDHABRATA BURAGOHAIN <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	SC, APSC
7 <a href="#">WP(C)/2059/2024</a>	NABENDU BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M CHANDA MR S CHOUDHURY MS R MEDHI K ABHINABA MR R.CHANDA	GA, ASSAM SC, SEC. EDU.
8 <a href="#">WP(C)/2061/2024</a>	EKADITYA BORA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, DIB. UNIVERSITY

9	<a href="#">WP(C)/2062/2024</a> B/O	SHAILENDRA CHOURASIA AND 76 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
10	<a href="#">WP(C)/2067/2024</a>	DULASRWN BASUMATARY <b>Versus</b> THE GOVT OF ASSAM AND 4 ORS <b>ADMISSION</b>	MR. A NARZARI MR. S BASUMATARY	SC, HIGHER EDU GA, ASSAM
11	<a href="#">WP(C)/1684/2022</a> BY SLIP	DIMBESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
12	<a href="#">WP(C)/4708/2022</a> B/O	SWELL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM
13	<a href="#">WP(C)/178/2023</a> B/O	ALL ASSAM MIDDLE SCHOOL SCIENCE TEACHERS ASSOCIATION AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, N C T E SC, FINANCE
14	<a href="#">WP(C)/255/2023</a> B/O	BHORATH CH BHAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
15	<a href="#">WP(C)/336/2023</a>	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
<b>WITH</b>				
16	<a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
<b>WITH</b>				
17	<a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
<b>WITH</b>				
18	<a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
<b>WITH</b>				
19	<a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
20	<a href="#">WP(C)/1250/2023</a> FIXED	TAPAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, ( WPT&BC ) MR. H ROHMAN (R-3)
21	<a href="#">WP(C)/3106/2023</a> B/O	NURUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B K DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
<b>WITH</b>				
22	<a href="#">WP(C)/4868/2023</a>	DIPAK PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE

23	<a href="#">WP(C)/3726/2023</a> BY SLIP	MRS. B RUMA SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY SC, ELEM. EDU
24	<a href="#">WP(C)/4810/2023</a>	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. J DEKA MS. A TALUKDAR	
25	<a href="#">WP(C)/6276/2023</a> FIXED	DR. JINTU SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U

**ORDERS**

26	<a href="#">Cont.Cas(C)/202/2021</a> FIXED	SHYAMAL DUTTA <b>Versus</b> BIJOYA CHOUDHURY ACS AND ANR.	MR H GUPTA	MR. D SAIKIA (R-2) MR S M T CHISTIE (R-2) MR. A PHUKAN (R-2)
27	<a href="#">Cont.Cas(C)/370/2023</a>	NIRANJAN BORDOLOI <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
28	<a href="#">Cont.Cas(C)/372/2023</a>	AMAR SHEEL AND 2 ORS <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
29	<a href="#">Cont.Cas(C)/373/2023</a>	MD. ABUL KALAM <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
30	<a href="#">Cont.Cas(C)/385/2023</a>	SWARNA PRAVA BORDOLOI AND ANR <b>Versus</b> NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
31	<a href="#">Cont.Cas(C)/514/2023</a> B/O	MONOJ SAIKIA AND 14 ORS <b>Versus</b> NARAYAN KONWAR, IAS AND ANR	MR. M H ANSARI MR. S ALIM	MR S NEOGI MR B KAUSHIK
32	<a href="#">Cont.Cas(C)/699/2023</a> B/O	BINOD KARMAKAR AND 11 ORS <b>Versus</b> SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
33	<a href="#">WP(C)/4678/2023</a> FIXED	BIKASH PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
34	<a href="#">WP(C)/413/2024</a>	RABIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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13)	MR. N SHARMA	08-04-2024	To	22-04-2024
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15)	MR. M H ALI	09-04-2024	To	10-04-2024
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18)	MR A K DAS	09-04-2024	To	13-04-2024
19)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
20)	B BURAGOHAIN	18-04-2024	To	22-04-2024
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22)	MS M BORAH	18-04-2024	To	22-04-2024
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25)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
26)	MR. S SINHA	18-04-2024	To	01-05-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 10th April 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">AB/980/2024</a>	BHUBAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
2 <a href="#">AB/982/2024</a>	ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM	PP, ASSAM
<b>ADMISSION</b>			
3 <a href="#">WP(C)/2495/2015</a>	RATNA GOSWAMI <b>Versus</b> THE ASSAM STATE FINANCIAL CORPORATION and 3 ORS	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	MR P K KALITA (R-1,2,3) MS. T GOSWAMI (R-1,2,3) MR.R THAKURIA(R-1, 2 & 3) MR.L P SHARMAR-1,2 and 3 SC, FINANCE(R4)
4 <a href="#">WP(C)/8058/2017</a> FIXED	SUBUR UDDIN and 2 ORS <b>Versus</b> THE STATE OF ASSAM and 10 ORS	MR H I CHOUDHURY MR.D HUSSAIN MR.A S TAPADER	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
5 <a href="#">WP(C)/3121/2018</a> FIXED	BANESWAR MAHILI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. M R LASKAR	MR. S CHAUHAN (R5-7) MR. A R SHOME (R5-7) MR. P MAZUMDER (R5-7) SC, FOREST
6 <a href="#">WP(C)/6188/2018</a>	M/S. MAHAKALI TEA CO. PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
7 <a href="#">WP(C)/3291/2021</a>	MEHERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, APDCL
8 <a href="#">WP(C)/1165/2024</a>	AJANTA BORDOLOI GAYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, FINANCE SC, REVENUE
<b>BAIL HEARING</b>			
9 <a href="#">AB/582/2024</a> FIXED	SHOHIDUR ROHMAN <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM

**ORDERS**



10	<a href="#">WP(C)/1709/2022</a>	PREMJIT SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/2492/2022</a>	AZIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR A H AHMED MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
12	<a href="#">WP(C)/3522/2022</a>	DIGANTA RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
13	<a href="#">WP(C)/4752/2022</a>	SANATAN KALITA AND 22 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
14	<a href="#">WP(C)/6972/2022</a>	MD. BABAR ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
15	<a href="#">Cont.Cas(C)/171/2023</a>	BASUDEV SIL @ BASUDEV SHIL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. R BORPUJARI(R-3) MS. N BORDOLOI (R-3) MS. N BORDOLOI (R-3)
16	<a href="#">Cont.Cas(C)/180/2023</a>	MOHIZUR RAHMAN <b>Versus</b> NARAYAN KONWAR AND 3 ORS	MR. S K DAS MR R KARIM	MR. S K TALUKDAR (R-1) MR G BORDOLOI (R-3,4) MS. J BURAGOHAIN (R-3,4) MR. A METO (R-3,4)
17	<a href="#">Cont.Cas(C)/504/2023</a>	HOINENG THADOU <b>Versus</b> GYANENDRA DEV TRIPATHI AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. D SAIKIA MR. B BARMAN (r-2) MR. R BORPUJARI MR. S DUTTA
18	<a href="#">Cont.Cas(C)/560/2023</a>	RAJIB BAROOAH <b>Versus</b> SUROJIT DAS AND ANR	MR. B J GHOSH MR. DILIP DEY	R SARMAH (r-2) MR J BORAH (r-2) MR. K KAKOTI (r-2)
19	<a href="#">Cont.Cas(C)/707/2023</a>	RAFIKUL ISLAM <b>Versus</b> KUMUD RAM BORAH	MD H R AHMED MR A MALEK	
20	<a href="#">Cont.Cas(C)/776/2023</a>	LOLITA HAZARIKA <b>Versus</b> PABAN KUMAR BORTHAKUR, I.A.S. AND 3 ORS	MR. A M KHAN	MR. D SAIKIA (r-2) MR. R BORPUJARI (r-2) MS. M DEVI(R-1) MR. A DAS(R-1) MS. N BORDOLOI (r-2)
21	<a href="#">Cont.Cas(C)/2/2024</a>	TURESWAR SAIKIA AND 4 ORS. <b>Versus</b> PABANKUMAR BORTHAKUR AND 4 ORS.	MS. D SONOWAL	MR. D SAIKIA (R-5) MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1 ) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
22	<a href="#">Cont.Cas(C)/81/2024</a>	MONU NATH AND ANR <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. D SAIKIA (R-1,3) MS. P R MAHANTA (r-3) MR. R BORPUJARI (R-1) MR. S DUTTA (r-3) MS. N BORDOLOI (R-1)

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LEAVE NOTE OF ADVOCATES FOR 10/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[DAILY CAUSE LIST]

[ FOR WEDNESDAY THE 10<sup>TH</sup> DAY OF APRIL, 2024 ]

BEFORE

**HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA**

[**COURT NO: 24**]

[**AT 04:00 P.M.**]

[**COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE KOHIMA BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT THE PRINCIPAL SEAT AT 4:00 PM**]

## HEARING

- |   |   |   |  |              |
|---|---|---|--|--------------|
| 1 | W.P.(CRL.) 11/2022<br>(PART-HEARD)      | SHRI RICHARD YIMTO,IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND AND<br>ANR | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | PP, NAGALAND |
|   | <b>WITH</b>                             |   |  |              |
| 2 | CRL.PET. 5/2021                         | SHRI RICHARD YIMTO IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND            | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>SASHIMONGLA JAMIR<br>TEMJENCHILA AIER | GOVT ADV NL  |
|   | <b>WITH</b>                             |   |  |              |
|   | I.A.(CRL.) 5/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO,IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND            | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  |              |
|   | <b>WITH</b>                             |   |  |              |
|   | I.A.(CRL.) 9/2022<br>IN CRL.PET. 5/2021 | SHRI RICHARD YIMTO,IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND            | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE  | GOVT ADV NL  |
|   | <b>WITH</b>                             |   |  |              |
| 3 | CRL.PET. 27/2022                        | SHRI RICHARD YIMTO,IPS<br><b>VERSUS</b><br>THE STATE OF NAGALAND            | PRAVIR CHOWDHURY<br>PFOSEKHO PFOTTE<br>VIKHONO KISO                          | GOVT ADV NL  |